NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 137/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: M/s. Celebration Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Common Order TCSP No. 137/230-232/NCLT/MB/MAH/2017 TCSP No. 138/230-232/NCLT/MB/MAH/2017 TCSP No. 139/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, this Bench directs the Regional Director and the Official Liquidator to file their Report two days before next date of hearing.

List this matter for hearing on 1.3.2017.

Sd/-

B.S.V.PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)